NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI. 'S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/201/2016

NAME OF THE PETITIONER(S)

: CMK Subramaniam & 4 Others

NAME OF THE RESPONDENT(S)

: M/s AL Housing Pvt Ltd & 5 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 HEMA SRIMIVASAN MOHAMED JAVED SHERIF FOR S ESHWAR, PCS

COUNSEL FOR RESPONDENTS

2. Preettri. S. drasu Coursel for Petitioners for Rajagopal of Raghunathan
Advocates

ORDER

Counsel representing both the parties are present and prayed for time for submitting final arguments. Time enlarged at their request. Put up on

20.07.2017 at 10.30 A.M.

f. viragerglam. (S.Vijayaraghavan)

Member (Technical)

(k. Anantha Padmanabha Swamy) Member (Judicial)